

Krishi Vigyan Kendra

2420. SHRIMATI BASAVA-RAJESWARI: Will the Minister of AGRICULTURE be pleased to state;

(a) whether the Union Government propose to open Krishi Vigyan Kendra at Hagari in Bellary District of Karnataka;

(b) if so, the details thereof; and

(c) the time by which this Kendra is likely to be opened?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C.LENKA): (a) No, Sir.

(b) and (c) Does not arise.

External Publicity

2421. SHRI PAWAN KUMAR BANSAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the lack of due emphasis on external publicity leads to inadequate appreciation for India's stand on various issues in foreign countries and at international forums;

(b) if so, the steps taken/proposed to be taken by the Government in this regard;

(c) whether the Government propose to involve and interact with people of Indian origin settled abroad for this purpose; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) and (b) No, Sir. To the contrary, the Ministry of External Affairs has been successful in projecting, through its external publicity efforts, India's position and concerns on bilat-

eral and international issues. This has created a greater awareness globally of India's stand on these issues.

(c) and (d) Yes, Sir. The people of Indian origin in different countries form a very important segment of the Ministry of External Affairs to have the closest possible interaction with them, to keep them fully abreast of developments concerning India. A programme of seminars, meetings and dissemination of audio-visual and printed material on India is already in place, targetted at the people of Indian abroad. For example, very successful seminar for non-resident Indians was organised in Singapore in October, 1991 to acquaint them with the latest economic policy initiatives of the Government of India. More such initiatives are planned in the future.

Water Disputes Between Punjab and Haryana

2422. SHRI PAWAN KUMAR BANSAL: SHRI NARAIN SINGH CHAUDHARI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any fresh initiative has been taken to resolve the pending disputes between Punjab and Haryana regarding the sharing of river water including Ravi-Beas waters;

(b) if so, the details thereof; and

(c) whether the concerned States are proposed to be taken into confidence while taken decisions in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c) The only pending river water dispute between Punjab and Haryana

is the Ravi and Beas Waters dispute which stands referred to a Tribunal, constituted under the *Inter-State Water Dispute Act, 1956, on 2.4.1986. On the Report given by the Tribunal, the concerned State and the Central Government have sought explanation and guidance on certain points from the Tribunal.*

Construction of Dam Over River Ghaghra in Haryana

2423. SHRIPAWAN KUMAR BANSAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any proposal for the construction of a dam on river Ghaghra in Haryana near Chandigarh is under active consideration of the Government;

(b) if so, the details thereof and the allocations made or proposed to be made for this purpose in the Eight Five Year Plan;

(c) whether the said dam is likely to meet the future water requirements of the entire Chandigarh region; and

(d) whether Haryana is likely to be in a position to spare more water for Delhi as a result of the construction thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The Chandigarh Administration has requested the State of Haryana across Ghaggar river to provide water supply benefits to Chandigarh city.

(b) and (c) The Government of Haryana have been requested by the Centre to take up the required detailed investigations.

(d) Government of Haryana have informed that Delhi is not likely to benefit from the Ghaggar dam.

Educational Qualification for Allotment of LPG Agency

2224. SHRIPAWAN KUMAR BANSAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any minimum educational qualification has been prescribed for allotment of LPG agency to educated unemployed youth;

(b) if so, the details thereof; and

(c) the number of such youth allotted these agencies during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHANAN KUMAR): (a) to (c) There is no separate reservation for educated unemployed youths.

Indo-Iranian Joint Commission

2425. SHRI RABI RAY:
SHRI HARIBHAI PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Indo-Iranian Joint Commission met recently at Tehran;

(b) if so, the outcome thereof;

(c) whether any talks were held with the Iranian leaders on various bilateral issues during his visit to that country;

(d) if so, the outcome thereof;

(e) whether Kashmir issue also figured during their talks;